

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.01.2025**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

**Click here to join VC:**

<https://nclatvc.webex.com/meet/registrar-court>

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 64 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Assistant Commissioner of Income Tax Dibrugarh Vs. Assam Company India Ltd. (BRS Ventures Investment Ltd. for Assam Company India Ltd)	Ruchir Bhatia
2.	I.A. No. 65 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Alok Murarka, RP Worlds Window Trading Pvt. Ltd. Vs. Punjab National Bank DIFC, Dubai	Uday Bedi
3.	I.A. No. 66 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Rajasthan State Industrial Development & Investment Corporation Ltd. Vs. Kalptaru Global Venture Pvt. Ltd. & Anr.	Anuj Bhandari
4.	I.A. No. 67 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Mahipal Singh Vs. Rohit Sehgal	Pardeep Gupta
5.	I.A. No. 68 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	G-Tech Construction & Fabricators Vs. Central Coalfields Ltd.	Bhawani Gupta
6.	I.A. No. 70 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Beena Kikavat & Ors. Vs. Amit Gupta	Rishabh Dhanuka
7.	I.A. No. 69 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) (Ins) No. 1561 of 2024	Rama Gupta Vs. Hemi Gupta Former Resolution Professional Colorcity Homes Pvt. Ltd. & Ors.	Rakesh Kumar

**Copy to: -**

1. **Notice Board**
2. **Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**